

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R.R. BHOSALE  
COURT 55 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 18-08-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>JUDGMENT</b>				
1	CRI APPEAL	724/2015	Pravin Viram Satra @MA 225315 @ BA 219315- Applicant V/s. The State of Maharashtra - Vile Parle Police Station - Respondent	CRI APPEAL
2	SPL CASE MCOC	11/2014	The State Borivali Police Station V/s. Kalia @ Mahesh Ashok Panchal and Ors.	SPP Jyoti Sawant Adv. Sameer Pradhan A.
<b>ORDER</b>				
3	CRI APPEAL	678/2014	Jayendra Chandulal Thakkar @ Jayendra Thakkar – Appln V/s. The Customs AIU – The State of Maharashtra – Resp.	Niranjan Mundargi
4	CRI APPEAL	853/2016	C.R. Bawiskar – Applnt V/s. Jayendra Chandulal Thakker and State of Maharashtra-Resp.	R.K. Pathak
5	SPL CASE MCOC B.A. (Accused - Bipin Patil)	14/2015	The State DCB CID through I.O. Yashwant Watkar V/s. Aniket Anand Jadhav @ Andy and Others	SPP Jaysing Desai Adv. Rahul Arote
<b>HEARING</b>				
6	SPL CASE MCOC Exh-5 Hearing Exh-7 Reply	25/2019	MHB Colony Police Station V/s. Muna Moinuddin Shaikh @ Guddu and Ors. 03	
7	B.A. in MCOC 01/2015	352/2020	The State DCB CID Vs Mohammad Anis Merchant @ Radoowala and 10 ors	Adv. Nazneen Khatri
8	Cri. Rev	536/2018	A.S. Abrol @ MA 1060-2018 V/s.. Shiv Kumar Katariya and the State of Maharashtra	

<b>Report</b>				
9	SPL CASE MCOB (B.A. Exh- 239 and Exh. 241 Milind Parab for reply )	06/2016	The State Dadar police station V/s. Ashwin Maruti Naik and Others	SPP Jaysing Desai Adv. Dubey
<b>REPLY</b>				
10	SPL CASE MCOB Exh- 399 Accd no.4	01/2015	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 Ors	SPP Pradeep Gharat Adv. Nazneen Khatri